

SHRI HARISH RAWAT: I introduce the Bill.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Forest (Conservation) Act, 1980."

15.45 1/2 hrs.

PROVISION OF EMPLOYMENT BILL*

The motion was adopted

[English]

PROF. MAHADEO SHIWANKAR (Chimur): I beg to move for leave to introduce a Bill to provide for employment to every adult unemployed person or for payment of unemployment allowance in lieu thereof.

PROF. MAHADEO SHIWANKAR: I introduce the Bill.

15.46 1/2 hrs.

MR. DEPUTY SPEAKER: The question is:

SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) BILL.*

"That leave be granted to introduce a Bill to provide for employment of every adult unemployed person or for payment of unemployment allowance in lieu thereof."

[English]

The motion was adopted

PROF. MAHADEO SHIWANKAR (Chimur): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, and the Constitution (Scheduled Tribes) Order, 1950.

PROF. MAHADEO SHIWANKAR: I introduce the Bill.

MR. DEPUTY SPEAKER: The question is:

15.46 hrs.

FOREST (CONSERVATION) AMENDMENT BILL*

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, and the Constitution (Scheduled Tribes) Order, 1950."

(Amendment of Section 2, etc.)

The motion was adopted

[English]

PROF. MAHADEO SHIWANKAR (Chimur): I beg to move for leave to introduce a Bill further to amend the Forest (Conservation) Act, 1980.

PROF. MAHADEO SHIWANKAR: I introduce the Bill.

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